

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 65 of 2013 &
I.A. No. 103 of 2013**

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Amarkantak Power Ltd. ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Mr. Apoorve Karol
Mr. Chirag Kher for R.2
Ms. Puja Priyadarshini for R.3

ORDER

Post the matter for hearing on **10.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg